## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **28.02.2025** (FRIDAY)

## CHENNAI BENCH (HYBRID MODE) 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

## Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 118/2025 For Stay IA No. 325/2025 For Condone Delay IA No. 326/2025 To dispense with IA No. 327/2025 Delay in refiling IA No. 335/2025	Varma Steels Pvt. Ltd In Consortium with A.V.P. Verma Vs State Bank of India SAMB, Secunderabad & 2 Ors.	Mr. Sriram Venkatavaradan	Mr. Pranava Charan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 119/2025 Delay in refiling IA No. 336/2025 For Exemption IA No. 337/2025 For Stay IA No. 338/2025 For Condone Delay IA No. 339/2025	Consortium of Varma Steels Pvt. Ltd. & A.V.P. Varma, SRA Vs State Bank of India SAMB, Secunderabad & 2 Ors.	Mr. Sriram Venkatavaradan	Mr. Pranava Charan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	
4.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd. & Anr. Vs G. Kalpana, RP of Fenoplast Ltd. & Anr.	Ms. M Madhavi Latha	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in